

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 576 OF 2025

IN THE MATTER OF:

Gayatripal & Ors.

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 29.05.2026)

Gayatripal & Ors.

.....PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary,
Environment, Forest and Climate Change, Government of U.P.
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.in **RESPONDENT NO. 1**
2. District Magistrate, Fatehpur
DM Office, Collectorate, Fatehpur U.P.-212601
Email: dmfat@nic.in **RESPONDENT NO. 2**
3. Central Pollution Control Board
Through Member Secretary,
Parivesh Bhawan, CBD-cum-Office Complex,
East Arjun Nagar, Delhi 11003
Email: mscb.cpcb@nic.in **RESPONDENT NO. 3**
4. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building.No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow – 226010, UP
Email: ms@uppcb.in **RESPONDENT NO. 4**
5. Vaibhav Kumar Dwivedi
Son of Santosh Kumar Dwivedi Resident of Village Sarkandi,
Police Station Asothar, District Fatehpur-212601, U.P. **RESPONDENT NO. 5**
6. Mayank Dwivedi
Son of Santosh Kumar Dwivedi Resident of Village Sarkandi,
Police Station Asothar, District Fatehpur-212601, U.P. **RESPONDENT NO. 6**
7. Director, Geology and Mining, Uttar Pradesh
Directorate Geology & Mining, U.P.
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg,
Lucknow-226001, U.P.
Email: dgmupexp@gmail.com **RESPONDENT NO. 7**
8. District Mining Officer, Fatehpur
Collectorate / District Magistrate Office Compound,
Civil Lines, Fatehpur-212601, U.P. **RESPONDENT NO. 8**